

Government of India to International Conference on Ageing?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The Indian Federation on Ageing has proposed to hold a Global Conference on the ' Changing Status and Emerging Roles of Elderly in the 21st Century from 30th September 1992 to 2 October, 1992.

(b) Government of India is assisting some voluntary organisations for the welfare of the aged.

(c) A grant of Rs. 1 lakh has been sanctioned for organising the Conference.

Pending Pension Case of Freedom Fighters

1617. SHRI K.P. UNNIKRISHNAN:
SHRI SOBHANADREES-
WARA RAO VADDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters who

have sought Central Government pension, State-wise;

(b) the number of claims rejected and the number of claims accepted after verification and claims of Freedom fighters pending as on September 30, 1991, State-wise;

(c) the reasons for inordinate delay in disposing of the claims of the freedom fighters; and

(d) the steps Government propose to take to dispose of pending claims and the likely date thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). A tabular statement is attached.

(c) and (d). All the claims for freedom fighter pension received under the Swatantra Sainik Samman Pension Scheme, before the prescribed date i.e. 31.3.82, have been disposed of. The pending claims relate to applications received recently. Efforts are made to dispose them of at the earliest.

STATEMENT

Statement showing State-wise break up of applications received, pension sanctioned, rejected and pending applications as on 30.9.91.

Sl. No.	Name of States/ U. Territories	Applications received	No of pension sanctioned.	Rejected	Applications pending
1	2	3	4	5	6
1.	Assam	26,886	4319	22494	73
2.	Andhra Pradesh	39,133	10271	23259	5603
3.	Bihar	1,15,171	24228	90590	353
4.	Gujarat	6,838	3525	3195	118
5.	Goa	3,357	876	2470	11
6.	Haryana	6,287	4327	1918	42
7.	Himachal Pradesh	4,179	1838	2292	49
8.	Jammu & Kashmir	10,735	2136	8573	26
9.	Karnataka	20,448	9984	8799	1665
10.	Kerala	52,470	4346	48066	58
11.	Madhya Pradesh	4,747	3397	1350	—

Sl. No.	Name of States/ U. Territories	Applications received	No of pension sanctioned.	Rejected	Applications pending
1.	2	3	4	5	6
12.	Maharashtra	39,748	17053	21964	731
13.	Manipur	688	230	458	—
14.	Meghalaya	159	91	68	—
15.	Mizoram	8	8	—	—
16.	Nagaland	22	4	18	—
17.	Orissa	15,936	4629	11249	58
18.	Punjab	29,764	10881	18845	38
19.	Rajasthan	5,097	1315	3749	39
20.	Tamil Nadu	22,521	8126	14300	95
21.	Tripura	3,463	882	2565	16
22.	Uttar Pradesh	40,181	21689	18393	99
23.	West Bengal	79,135	21932	57193	10
24.	Chandigarh	152	86	55	11

Sl. No.	Name of States/ U. Territories	1	2	3	4	5	6
				Applications received	No of pension sanctioned.	Rejected	Applications pending
25.	Delhi			5,321	2759	2514	48
26.	Pondicherry			1,918	307	1594	17
27.	A & Islands			98	44	47	7
28.	Arunachal Pradesh			41	2	39	—
				5,34,503	159285	366057	9161